

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1551**

TO BE ANSWERED ON THE 07th DECEMBER, 2021/AGRAHAYANA 16,1943 (SAKA)

CASTE-WISE CENSUS

1551. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any plan to take Caste-wise census for raising the socio-economic status of the downtrodden;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated in decadal Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence. The Census Schedule is designed in consultation with various stakeholders including Central Ministries. The intent of the Government for conducting Census 2021 was notified in the Gazette of India on 28th March, 2019. However, due to outbreak of Covid-19, the Census activities have been postponed.